

Title: Reported the message received from the Rajya Sabha regarding Desings Bill, 2000 and the President's Emoluments and Pension (Amendment) Bill, 2000 passed by the Rajya Sabha.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- i. "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15<sup>th</sup> May, 2000, agreed to the following amendments made by the Lok Sabha at its sitting held on the 28<sup>th</sup> April, 2000, in the Designs Bill, 1999:-

ENACTING FORMULA

1. Page 1, Line 1, -

*for "Fiftieth Year" substitute*

*"Fifty-first Year"*

2. Page 1, line 5, -

*for "1999" substitute "2000"*

- i. In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the President's emoluments and Pension (Amendment) Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 28<sup>th</sup> April, 2000 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

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12.07 Â½ hrs.

**STANDING COMMITTEE ON ENERGY**

**Fourth, Fifth, Sixth, Seventh and Eighth Reports**

SHRI SONTOSH MOHAN DEV (SILCHAR): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Energy (1999-2000):--

1. Fourth Report on the Action Taken by the Government on the recommendations contained in the Sixteenth Report of the Standing Committee on Energy (Twelfth Lok Sabha) on Demands for Grants (1999-2000) of the Department of Atomic Energy.
2. Fifth Report on the Action Taken by the Government on the recommendations contained in the Seventeenth Report of the Standing Committee on Energy (Twelfth Lok Sabha) on Demands for Grants (1999-2000) of the Ministry of Non-Conventional Energy Sources.
3. Sixth Report on the Action Taken by the Government on the recommendations contained in the Eleventh Report of the Standing Committee on Energy (Twelfth Lok Sabha) on the subject "Renovation and Modernisation of Power Plants".
4. Seventh Report on the Action Taken by the Government on the recommendations contained in the Nineteenth Report of the Standing Committee on Energy (Twelfth Lok Sabha) on Demands for Grants (1999-2000) of the Ministry of Power.
5. Eighth Report of the Standing Committee on Energy on the subject "The Electricity Regulatory Commissions (Amendment) Bill, 1999."

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**12.07 3 /4 hrs.**

**STANDING COMMITTEE ON PETROLEUM AND  
CHEMICALS  
STATEMENT**

**श्री मुलायम सिंह यादव :** अध्यक्ष महोदय, मैं पेट्रोलियम और रसायन सम्बन्धी स्थायी समिति के निम्नलिखित विवरणों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:

**12.08 HRS.**

**STATEMENT BY MINISTER**